

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1703
(TO BE ANSWERED ON 27.12.2018)

LATERAL ENTRY INTO GOVERNMENT SERVICES

1703. SHRI D. KUPENDRA REDDY:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that Government has proposed for lateral entry into Government services bureaucracy;
- (b) if so, the details thereof and the reasons for appointment of specialists, mainly those from private sector; and
- (c) the number of applications received and number of persons appointed, so far, from the proposed recruitment?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): Yes Sir. Based on the recommendations in three year Action Agenda of NITI Aayog and the recommendations made by Sectoral Group of Secretaries (SGoS) in its report submitted in February, 2017, Government decided to undertake lateral recruitment of ten Joint Secretaries in ten identified Ministries/Departments, on contract basis, in order to achieve the twin objectives of bringing in fresh talent as well as augment the availability of manpower.

(c): In response to the advertisement, 6077 applications have been received as on the last date of receipt of applications i.e. 30th July, 2018 till 05:00PM IST. UPSC has been entrusted with the responsibility to undertake selection process. No appointments have been made so far.
